IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Appellate Jurisdiction)
S.A. No. 52 of 2015
……..

Munni Devi & Others **…. ..... Appellants**

Versus

Kedar Nath Sah **…. ..... Respondent**

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

…….....

For the Appellants : Mr. Rohit Sinha, Advocate.
For the Respondent : Mr. Rajeeva Sharma, Sr. Advocate.
Mrs. Neetu Singh, Advocate.

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10/25.03.2021.

Put up this case after Holi Vacation, as prayed by learned counsel for the appellants, Mr. Rohit Sinha.

Learned senior counsel, Mr. Rajeeva Sharma assisted by Mrs. Neetu Singh has no objection.

(Kailash Prasad Deo, J.)

Sunil/-